

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCE

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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Application No :  
Petition No : CP/57(CHE)/2024  
Name of Petitioner : Mekalai Rajkumar  
& Vs  
Name of Respondent : Chain-Sys India Pvt Ltd & 8 Others  
Section : 241-242 of CA, 2013

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**ORDER**

Present: Mr. A.K. Mysamy, Ld. Counsel for Petitioner.  
Mr. P.H.Arvinth Pandian, Ld. Senior Counsel for R2, R8 &R9.

List the Petition for hearing on **16.07.2024 at 2.30 PM.**

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**[VENKATARAMAN SUBRAMANIAM]**  
**MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]**  
**MEMBER (JUDICIAL)**